

No. 7887

Parliament Security Service

Restrictions on admission into Lobby of the Lok Sabha during the Session

The admission to Lobby is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBY"; and
 - ii. C.P.W.D. staff working in the Sansad Bhawan whose presence is functionally required in connection with the discharge of their official duties.
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No. 7888

Parliament Security Service

Ferry car services for Hon'ble Members

In view of the security concern, commercial vehicles viz. Taxi / Auto-rickshaw etc. and vehicles without valid Car Parking Labels issued by Lok Sabha Secretariat will not be allowed entry to Parliament House precincts. If arriving in such vehicles Hon'ble Members are requested, to please alight at Iron Gates and make use of ferry cars available at **Iron Gate(s) No.1 and Talkatora Road-I & II**. For departure also, ferry car will be available in front of Building Gate No.1 and Makar Dwar at Parliament House complex.

Kind cooperation of Hon'ble Members is solicited.

No. 7889

Parliament Security Service

Carrying or Display of Fire Arms in Parliament House Complex

The carrying or display of arms and ammunition in any part of the Parliament House Complex is strictly prohibited. Only security personnel specifically deployed in the Parliament House Complex are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

No. 7890

Parliament Security Service

Distribution of Literature, Pamphlets, Press Notes, Leaflets within the precincts of the Parliament House Complex

As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or any matter printed or otherwise should be distributed without the prior permission of Hon'ble Speaker within the precincts of the House. Placards are also strictly prohibited inside the Parliament House Complex.